

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/ 3736/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Rashmita Das,  
Addl. Sessions Judge cum Special Judge (POCSO),  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 25<sup>th</sup> August, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. SPLJL/5647/2021 Date 25.08.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 26.08.2021 upto the morning of 31.08.2021**, has been granted. The Civil Judge & Assistant Sessions Judge Lakhimpur, North Lakhimpur and in his absence the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/.*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/ 3737 /A, dated 25.8.21

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*(Signature)*  
21/8/21

**JT.REGISTRAR(VIGILANCE)**

*Rda*